

RAJYA SABHA

Wednesday, the 20th July, 2022 / 29 Ashadha, 1944 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

MR. CHAIRMAN: Please take your respective seats. Oath or affirmation.

OATH OR AFFIRMATION

Shrimati Pilavullakandy Thekkeyaparambil Usha (Nominated)

श्री सभापति : "श्रद्धापूर्वक निर्वहन करूँगी", यह क्या है, सबको मालूम है न? ...(व्यवधान)...

Papers to be laid on the Table. Shrimati Nirmala Sitharaman. Not present. Okay. Not present due to Covid. Shri Pankaj Chaudhary.

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Finance

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी) : महोदय, मैं केन्द्रीय उत्पाद शुल्क अधिनियम, 1944 की धारा 38 की उप धारा (2) के अधीन, वित्त मंत्रालय (राजस्व विभाग) की निम्नलिखित अधिसूचनाओं तथा व्याख्यात्मक ज्ञापन की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

- (1) Notification No. 17/2022-Central Excise dated 19.07.2022 seeks to amend No. 04/2022-Central Excise, dated the 30th June, 2022, to reduce the Special Additional Excise Duty on exports of Petrol and Diesel.
- (2) Notification No. 18/2022-Central Excise dated 19.07.2022 seeks to reduce the Special Additional Excise Duty on production of Petroleum Crude and export of Aviation Turbine Fuel.
- (3) Notification No. 19/2022-Central Excise dated 19.07.2022 seeks to exempt the excisable goods, namely Petrol, Diesel and Aviation Turbine Fuel from